

वह उसको इम्प्रूव करते उसको कन्ट्रैक्ट में दे दिया । नतीजा उसका यह हुआ कि यह 8 हजार एकड़ का जो टी गार्डन था इट वेन्ट वाइल्ड । अब पोजीशन यह है कि टी गार्डन में इतनी आसानी से टी का पौधा नहीं बनता । उसको बनने में चार-पांच वर्ष लग जाते हैं तब जाकर पौधा चाय के लिये तैयार होता है । इसलिये मैं जानना चाहता हूँ कि डिफेन्स डिपार्टमेंट ने उसका जो कम्पेंसेशन देना है टी गार्डन वालों को, आज करीब 18-20 वर्ष हो रहे हैं परन्तु न तो डिफेन्स डिपार्टमेंट ने कम्पनसेशन दिया है और न ही वेस्ट बंगाल गवर्नमेंट उनको कम्पनसेशन दे रही है । तो ऐसी स्थिति में वेस्ट बंगाल गवर्नमेंट की जो इस वक्त नीति है उससे यह नहीं मालूम पड़ता कि वह टी गार्डन को सचमुच में इम्प्रूव करना चाहती है । मैं सिर्फ यह जानना चाहता हूँ माननीय मंत्री जी से कि क्या वे इस बात को देखेंगे अपने रिकार्ड में कि रोहिणी टी गार्डन की इस वक्त क्या स्थिति है और वह जमीन उनको वापस देने की बात होती है या नहीं होती है ? अगर वेस्ट बंगाल गवर्नमेंट इसको अपने पास रखना चाहती है जाबते से तो क्या वह इस टी गार्डन को चलाना चाहती है या नहीं चलाना चाहती है ?

SHRI PRANAB MUKHERJEE:

Sir, so far as this particular garden is concerned and about what the West Bengal Government is going to do, I have no information now, but I can give the information to the hon. Member later.

MR. CHAIRMAN: You will look it up. Now we will proceed to the next item of business. Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

The Companies (Acceptance of Deposits) Third Amendment Rules, 1980

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESRI): Sir, on behalf of Shri Shiv Shankar, I beg to lay on the Table under sub-section (3) of section 642 of the Companies Act, 1956, a copy (in English and Hindi) of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs), Notification G.S.R. No. 380(E), dated the 24th June, 1980, publishing the Companies (Acceptance of Deposits) Third Amendment Rules, 1980. [Placed in Library. See No. LT-1028/80].

Review on the Annual Report and Accounts (1978-79) of the Indian Farmers Fertilizer Cooperative Limited, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): Sir, on behalf of Rao Birendra Singh, I beg to lay on the Table a copy (in English and Hindi) of the Review on the Annual Report and Accounts of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1978-79. [Placed in Library. See No. LT-1009/80.]

Review on the Working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Bombay for the year 1978-79

SHRI Z. R. ANSARI: Sir, I also beg to lay on the Table a Review (in English and Hindi) by Government on the working of the All India Handloom Fabrics Marketing Cooperative Society Limited, Bombay, for the year 1978-79. [Placed in Library. See No. LT-1000/80.]